

Annexure - 9

Name of the Corporate Debtor: Epite Residency Private Limited; Date of commencement of CIRP: 12/06/2023; List of creditors as on: 12/12/2023

List of Other Creditors (Other than Financial Creditors and Operational Creditors)

Sr. No	Name of creditor	Details of Claim Received		Details of Claim Admitted				Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of Claim not admitted	Amount of Claim under Verification	Remarks, if any	
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by Guarantee						Whether Related Party?
1	Hemant Shukla and Charu Shukla	29-06-2023	3,32,66,823	3,31,02,433	Interest on delayed possession	-	-	No	-	-	1,64,390	-	-
2	Imperial Heights Tower "C" Co Op Housing Society Ltd	28-06-2023	14,75,68,294	14,75,68,294	Claim by society	-	-	No	-	-	-	-	-
3	Imperial Heights Tower "D" Co Op Housing Society Ltd	28-06-2023	37,85,47,361	37,85,47,361	Claim by society	-	-	No	-	-	-	-	-
4	Viceroy Park Co-Operative Housing Society Limited	28-06-2023	8,52,11,318	8,52,11,318	Claim by society	-	-	No	-	-	-	-	-
5	Imperial Heights Co-Op Housing Society Ltd	29-06-2023	31,25,12,021	31,25,12,021	Claim by society	-	-	No	-	-	-	-	-
TOTAL			95,71,05,817	95,69,41,427							1,64,390	-	-

General Notes:-

1. We have verified claims submitted by the claimants on the basis of documents and information provided by the claimants only.
2. Claims from certain financial creditors have presently not been admitted due to lack of adequate information and / or supporting documentation. As per communication with each of the respective financial creditors, these amounts may be admitted at a later date subject to additional information being provided by the respective financial creditors.
3. Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.
4. Claims under verification have not been taken into consideration to ascertain the voting percentage of the financial creditors.
5. The aforementioned claimants initially submitted claims categorized as financial creditors /operational creditors. However, these claims have been reclassified by IRP as other creditors based on the nature of the claims. entioned claimants initially submitted claims categorized as financial creditors /operational creditors. However, these claims have been reclassified by IRP as other creditors based on the nature of the claims.